

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-26(PB)/2017
CA NO.

CORAM:

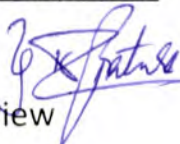
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

NAME OF THE COMPANY: Prideco Commercial Projects Pvt. Ltd.
Vs
Era Infra Engineering Ltd.

SECTION OF THE COMPANIES ACT: U/s. 9 (IBC)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
01	KARAN BATURA	ADVOCATE] FOR RESPONDENT/ APPLICANT (ERA INFRA)	
02	BORNALI ROY	ADVOCATE		

Learned counsel for the Applicant applies for withdrawal of the review

Application. We order accordingly.

SD
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

25.05.2017
V.Sethi